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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ W.P.(C) 3479/2021

MEGHA ENGINEERING AND INFRASTRUCTURE LTD.

.....Petitioner

Through: Mr. Parag P. Tripathi, Sr. Adv.
with Mr. Apoorv P. Tripathi,
Ms. Snam Tripathi, Mr.
Srinivasan Ramasway, Mr.
Dheevansh K. Dwivedi and Mr.
Shreyash Choudhary, Advs.

versus

INCOME TAX SETTLEMENT COMMISSION & ORS.

.....Respondents

Through: Mr. Sanjay Kumar, Sr. SC, Ms.
Monica Benjamin, Jr. SC and
Ms. Easha Kadian, Jr. SC
Mr. Vipul Agrawal, SSC for
Revenue

32

+ W.P.(C) 3710/2021

WESTERN UP POWER TRANSMISSION CO LTD

.....Petitioner

Through: Mr. Parag P. Tripathi, Sr. Adv.
with Mr. Apoorv P. Tripathi,
Ms. Snam Tripathi, Mr.
Srinivasan Ramasway, Mr.
Dheevansh K. Dwivedi and Mr.
Shreyash Choudhary, Advs.

versus

INCOME TAX SETTLEMENT COMMISSION & ORS.

.....Respondents

Through: Mr. Sanjay Kumar, Sr. SC, Ms.
Monica Benjamin, Jr. SC and



Ms. Easha Kadian, Jr. SC
Mr. Tanveer Ahmed Ansari,
SPC for UOI
Mr. Vipul Agrawal, SSC for
Revenue
Mr. Indruj Singh Rai, SSC, Mr.
Sanjeev Menon, JSC, Mr.
Rahul Singh, JSC and Mr.
Anmol Jagga, Advs. for
Revenue.

CORAM:
HON'BLE MR. JUSTICE YASHWANT VARMA
HON'BLE MR. JUSTICE DHARMESH SHARMA

ORDER
% **16.12.2024**

Since pleadings are complete and parties have also exchanged
Written Submissions, let these writ petition be called again on
22.01.2025.

YASHWANT VARMA, J.

DHARMESH SHARMA, J.

DECEMBER 16, 2024

sp